

ITEM NO.24

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 24/2025

AWADESH KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 82200/2022 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 25/2025 (II)

FOR ADMISSION and I.R. and IA No.173620/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.173622/2023-EXEMPTION FROM
FILING O.T.

Date : 16-04-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. Niranjan Sahu, AOR

For Respondent(s) :

Ms. Shweta Yadav, Adv.
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 24/2025

Respondent No.1 is duly represented.

Service on respondent No.2 has been dispensed with vide
Hon'ble Judge in Chambers' order dated 03.05.2023.

Scanned soft copies of original records of High Court
and Trial Court have been received. Let soft copy of the

contd...

same be provided to the Ld. Counsels for the parties in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Counter affidavit, if any, be filed in the meantime.

Crl.A. No. 25/2025

Respondent No.1 has filed counter affidavit.

Certificate of service from the High Court with regard to respondent No.2 is still awaited.

Scanned soft copies of original records from High Court and Trial Court are still awaited. Let a reminder be issued.

List again on 15.07.2025.

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SUJATA SINGH
Registrar